

NATIONAL LOK ADALAT

9th day of September, 2017

BENCH NO. - I
COURT ROOM NO.- 32

CENTENARY BUILDING, HIGH COURT, CALCUTTA

SL NO.	CASE NO.	NAME OF THE PARTIES
1.	FMA 141/16	Ajmira Mallick Vs. United India Insurance Co. Ltd.
2.	FMAT 239/09	Abdus Salam Mondal Vs. National Insurance Co. Ltd.
3.	FMAT 3020/07	National Insurance Co. Ltd. Vs. Hanufa Bibi & Ors.
4.	FMA 579/08	Moreselim Mondal & Ors. Vs. The New India Assurance Co. Ltd.
5.	FMAT 1502/13	ICICI Lombard General Insurance Co. Ltd. Vs. Saraswati Mudi & Ors.
6.	FMA 189/12	Basudev Ghosh Vs. New India Assurance Co. Ltd.
7.	FMA 773/11	Dilbar Begum Vs. United India Insurance Co. Ltd.
8.	FMA 142/10	Nikki Devi Vs. United India Insurance Co. Ltd.
9.	FMAT 82/10	Serina Bewa Vs. New India Assurance Co. Ltd.
10.	FMA 1117/08	Kesta Kundu Vs. United India Insurance Co. Ltd.
11.	FMA 831/13	Sri Susanta Biswal @ Santosh Vs. New India Assurance Co. Ltd.
12.	FMA 1425/15	Minor Piyali Koley Vs. ICICI Lombard General Insurance Co. Ltd.
13.	FMA 687/06	Chabi Roy Vs. The New India Assurance Co. Ltd.
14.	FMA 614/11	Mahasin Purkait Vs. The New India Assurance Co. Ltd.
15.	FMA 1069/12	Sangita Ghosh Vs. The New India Assurance Co. Ltd.
16.	FMA 688/14	Bulu Singh Vs. The New India Assurance Co. Ltd.
17.	FMA 1227/13	The New India Assurance Co. Ltd. Vs. Putul Nandi
18.	FMA 1229/13	The New India Assurance Co. Ltd. Vs. Chabi Roy
19.	FMA 1427/15	Rama Mukherjee Vs. The New India Assurance Co. Ltd.
20.	FMA 177/10	Rehena Bibi Vs. The New India Assurance Co. Ltd.
21.	FMA 4054/14	Bajaj Allianz General Insurance Co. Ltd. Vs. Hena Bibi & Ors.
22.	FMA 2543/14	The New India Assurance Co. Ltd. Vs. Nishapati Bagdi
23.	FMAT 1744/08	Kadona Maddi Vs. The New India Assurance Co. Ltd.
24.	FMA 1603/13	Sabitri Ghosh & Ors. Vs. National Insurance Co. Ltd.
25.	FMA 800/12	Dipali Pal & Ors. Vs. National Insurance Co. Ltd.
26.	FMA 517/08	Biplab Das Vs. The New India Assurance Co. Ltd.
27.	FMA 459/07	Hemendra Jhingran Vs. The New India Assurance Co. Ltd.
28.	FMA 3738/16	Pratima Devi Vs. The New India Assurance Co. Ltd.
29.	FMA 4788/16	Rinku Biswas (Minor) Vs. Bajaj Allianz General Insurance Co. Ltd.
30.	FMA 1013/09	Badal Ghosh @ Sankar Ghosh Vs. United India Insurance Co. Ltd.
31.	FMAT 361/16	Md. Obaidur Rahaman Vs. National Insurance Co. Ltd. & Anr.
32.	FMAT 662/16	Mirkashem Sk. & Ors. Vs. National Insurance Co. Ltd. & Anr.
33.	FMAT 518/16	Shyamali Biswas & Ors. Vs. National Insurance Co. Ltd. & Anr.

34.	FMAT 127/17	Arun Ram Vs. National Insurance Co. Ltd. & Anr.
35.	FMAT 266/17	Kabir Sk. Vs. National Insurance Co. Ltd. & Anr.
36.	FMAT 1006/15	Ramkrishna Saha & Anr. Vs. National Insurance Co. Ltd. & Anr.
37.	FMAT 1165/15	Saraswati Biswas & Ors. & Anr. Vs. National Insurance Co. Ltd. & Anr.
38.	FMAT 731/16	Anita Biswas & Ors. Vs. National Insurance Co. Ltd. & Anr.
39.	FMAT 644/16	Shibu Sardar & Ors. Vs. National Insurance Co. Ltd. & Anr.
40.	FMAT 1212/16	Ramesh Biswas Vs. National Insurance Co. Ltd. & Anr.
41.	FMAT 851/17	Bandana Hazra Vs. National Insurance Co. Ltd. & Anr.
42.	FMAT 852/17	Sabita Chatterjee Vs. National Insurance Co. Ltd. & Anr.
43.	FMAT 849/17	Chumki Chowdhury Vs. National Insurance Co. Ltd. & Anr.
44.	FMAT 848/17	Sarjina Mondal Vs. National Insurance Co. Ltd. & Anr.
45.	FMAT 646/16	Madhab Goldar Vs. National Insurance Co. Ltd. & Anr.
46.	FMAT 319/16	Sima Talapatra & Ors. Vs. New India Assurance Co. Ltd.
47.	FMAT 360/16	Chinmoy Dey Vs. New India Assurance Co. Ltd.
48.	FMAT 513/16	Smt. Krishna Bagchi Vs. New India Assurance Co. Ltd.
49.	FMAT 847/17	Basudeb Halder Vs. New India Assurance Co. Ltd.
50.	FMAT 320/16	Aasarafennecha Mondal & Ors. Vs. Oriental Insurance Co. Ltd.
51.	FMAT 1217/16	Rupa Sarkar (Biswas) Vs. Oriental Insurance Co. Ltd. & Anr.
52.	FMAT 263/16	Lalita Dafadar Vs. Oriental Insurance Co. Ltd.
53.	FMAT 1245/15	Laltu Sk & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.
54.	FMAT 34/16	Souren Goswami Vs. Oriental Insurance Co. Ltd. & Anr.
55.	FMAT 133/16	Monoranjan Biswas Vs. Oriental Insurance Co. Ltd. & Anr.
56.	FMAT 821/16	Khokan Paul Vs. Oriental Insurance Co. Ltd. & Anr.
57.	FMAT 740/16	Saidul Sk. @ Sahidul Mondal Vs. Oriental Insurance Co. Ltd. & Anr.
58.	FMAT 1263/16	Anjali Biswas Vs. Oriental Insurance Co. Ltd. & Anr.
59.	FMAT 53/17	Pritilata Biswas Vs. National Insurance Co. Ltd.

NATIONAL LOK ADALAT

9th day of September, 2017

BENCH NO. - II
COURT ROOM NO.- 33

CENTENARY BUILDING, HIGH COURT, CALCUTTA

SL NO.	CASE NO.	NAME OF THE PARTIES
1.	WP 7334 (w)/12	Soumendra Nath Ghosh Vs. State of West Bengal & Ors.
2.	WP 3622 (w)/12	Mita Samanta Vs. WBSEDCL & Ors.
3.	WP 9649 (w)/09	Bharati Das & Anr. Vs. State of West Bengal & Ors.
4.	WP 149 (w)/09	Madan Mohan Das Vs. State of West Bengal & Ors.
5.	WP 10210(w)/09	Bijon Halder & Ors. Vs. State of West Bengal & Ors.
6.	WP 18302(w)/09	Ram Chandra Dutta Vs. State of West Bengal & Ors.
7.	WP 20825(w)/09	Shantimoy Nandi Vs. State of West Bengal & Ors.
8.	WP 32056 (w)/08	Saktipada Nayak Vs. State of West Bengal & Ors.
9.	WP 7509 (w)/09	Krishna Gopal Das Vs. WBSEDCL & Ors.
10.	WP 7998(w)/09	Bhadu Laha Vs. WBSEDCL & Ors.
11.	WP 7112 (w)/09	Sishubala Halder & Ors. Vs. WBSEDCL & Ors.
12.	WP 6442 (w)/09	B.D. Casting Pvt. Ltd. & Anr. Vs. State of West Bengal & Ors.
13.	WP 1739 (w)/09	Ganesh Chandra Dalui Vs. WBSEDCL & Ors.
14.	WP 4475 (w)/09	Bhaskar Sardar Vs. State of West Bengal & Ors.
15.	WP 8401 (w)/09	Goutam Dey Vs. WBSEDCL & Ors.
16.	WP 4357 (w)/09	Sri Sunil Jana & Ors. Vs. WBSEDCL & Ors.
17.	WP 9739 (w)/09	Arjun Samanta Vs. WBSEDCL & Ors.
18.	WP 25258 (w)/12	Ajit Kumar Dey Vs. State of West Bengal & Ors.
19.	WP 25257 (w)/12	Ajit Kumar Das Vs. State of West Bengal & Ors.
20.	WP 25256 (w)/12	Biswajit Das Vs. State of West Bengal & Ors.
21.	WP 16185 (w)/10	Jahangir Mandal Vs. State of West Bengal & Ors.
22.	WP 16304 (w)/11	Chandi Charan Jana Vs. WBSEDCL & Ors.
23.	WP 25291 (w)/07	Shree Mahav Edibale Products Ltd. repled. By Mahdhav Vs.WBSEDCL
24.	WP 33044 (w)/13	Shree Mahalaxmi Corpration Pvt, Ltd. Vs. State of West Bengal & Ors.
25.	WP 3355 (w)/13	B.D. Casting Ltd. & Anr. Vs. W.B. Electricity Regulation Commission

26.	WP 4833 (w)/12	Radha Shyam Mondal Vs. Union of India & Ors.
27.	WP 2807 (w)/14	Chanchal Sk. Vs. WBSEDCL & Ors.
28.	WP 2804 (w)/14	Samsul Sk. Vs. State of West Bengal & Ors.
29.	WP 24512 (w)/12	Md. Jane Alam Vs. WBSEDCL & Ors.
30.	WP 33729 (w)/14	WBSEDCL Vs. Dilip Kr. Ghosh & Ors.
31.	WP 32754 (w)/14	Nibharani Ghosh Vs. The WBSEDCL & Ors.
32.	WP 31295 (w)/12	WBSEDCL Vs. Pradip Manna & Ors.
33.	WP 23414 (w)/07	Hindusthan Roilling Mills & Anr. Vs. WBSEDCL & Ors.
34.	WP 20400 (w)/07	Salim Beg Vs. Chairman cum M.D. , WBSEDCL & Ors.
35.	WP 3000 (w)/07	M/s. Bhairab Board Mfg. Co. Pvt. Ltd. Vs. Suptdt. Engg. WBSEDCL
36.	WP 29706 (w)/08	M/s. Somnath Cold StoragePvt. Ltd. Vs. WBSEDCL & Ors.
37.	WP 23309 (w)/12	Tarakeswar Cold Storage Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.
38.	WP 347 (w)/13	Edcons (MKS) Castings Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.
39.	WP 24540 (w)/10	M/s. Ronix Polymer Pvt. Ltd.& Anr. Vs. State & Ors.
40.	WP 9499 (w)/10	Amarnath Cold Storage(P.) Ltd. Vs. WBSEDCL & Ors.
41.	WP 6651 (w)/12	Amar Beverage Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.
42.	WP 23259(w)/09	Polba-Dadpur co-operative Cold Storage Ltd. Vs. WBSEDCL & Ors.
43.	WP 23763 (w)/09	Kwaliplast Industries & Ors. Vs. WBSEDCL & Ors.
44.	WP 21399 (w)/08	M/s. Satpalsa Ice & Cold Storage Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.
45.	WP 6885 (w)/08	Kalimata Cold Storage P. Ltd. & Anr. Vs. WBSEDCL & Ors.
46.	WP 7601 (w)/16	Md. Safikul Islam & Ors. Vs. WBSEDCL & Ors.
47.	WP 20394 (w)/09	Bindawala Cables & Conductors Ltd. & Anr. Vs. WBSEDCL & Ors.
48.	WP 14596 (w)/07	Nirmala Tiwari Vs. CESC Limited & Ors.
49.	WP 14994 (w)/07	Uttam Shaw & ors. Vs. CESC Limited & Ors.
50.	WP 4940 (w)/07	Kartick Saha & Ors. Vs. CESC Limited & Ors.
51.	WP 18487 (w)/08	Ram Sevak Das Vs. CESC Limited & Ors.
52.	WP 24403 (w)/08	Kazi Nurul Huda Vs. CESC Limited & Ors.
53.	WP 25418 (w)/08	Abdul Rahaman Vs. CESC Limited & Ors.

NATIONAL LOK ADALAT

9th day of September, 2017

BENCH NO. - III
COURT ROOM NO.- 34

CENTENARY BUILDING, HIGH COURT, CALCUTTA

SL NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 992/17	Prakash Pramanick Vs. United India Insurance Co. Ltd. & Anr.
2.	FMAT 984/17	Tapati Ghosh & Ors. Vs. United India Insurance Co. Ltd. & Anr.
3.	FMAT 1153/15	Tapan Barman Vs. New India Assurance Co. Ltd. & Anr.
4.	FMAT 1155/15	Jaharlal Dey Vs. New India Assurance Co. Ltd. & Anr.
5.	FMAT 1194/13	Tarak Ghosh Vs. United India Insurance Co. Ltd. & Anr.
6.	FMAT 514/16	Rupsa Saha Vs. New India Assurance Co. Ltd. & Anr.
7.	FMA 1590/13	Nurul Haque Vs. New India Assurance Co. Ltd. & Anr.
8.	FMAT 1291/14	Lalpari Das Vs. National Insurance Co. Ltd.
9.	FMAT 1283/15	Chainur Bibi Vs. National Insurance Co. Ltd.
10.	FMA 979/09	Harashit Biswas Vs. National Insurance Co. Ltd.
11.	FMA 762/13	Kohinoor Bibi Vs. National Insurance Co. Ltd.
12.	FMA 450/13	Uttam Kumar Bhuniya Vs. United India Insurance Co. Ltd.
13.	FMA 104/17	Arati Das & Ors. Vs. The New India Assurance Co. Ltd.
14.	FMAT 1167/10	Smt. Dipu Balu & Anr. Vs. The New India Assurance Co. Ltd.
15.	FMAT 1201/14	Smt. Rekha Koyal @ Rakha Kayal Vs. The New India Assurance Co. Ltd.
16.	FMAT 1487/09	Sri Alope Dutta & Ors. Vs. The New India Assurance Co. Ltd.
17.	FMAT 321/07	Sri Anil Barman & Anr. Vs. United India Insurance Co. Ltd.
18.	FMAT 1126/06	Smt. Indra Debee @ Indira Devi & Ors. Vs. National Insurance Co. Ltd.
19.	FMAT 3102/06	Smt. Premiya Chowdhury & Ors. Vs. The Oriental Insurance Co. Ltd.
20.	FMA 221/08	Rahatun Bibi Vs. New India Assurance Co. Ltd. & Anr.
21.	FMA 455/13	Sri Ajoy Ojha Vs. Vs. New India Assurance Co. Ltd. & Anr.
22.	FMA 1442/14	Smt. Sova Devi Vs. New India Assurance Co. Ltd. & Anr.
23.	FMAT 1575/12	Ava Rani Karmakar Vs. New India Assurance Co. Ltd. & Anr.
24.	FMAT 1332/16	Soma Deb & Anr. Vs. New India Assurance Co. Ltd. & Anr.
25.	FMAT 1152/15	Amena Mondal & Ors. Vs. New India Assurance Co. Ltd. & Anr.
26.	FMAT 550/12	Tentul Das & Ors. Vs. New India Assurance Co. Ltd. & Anr.
27.	FMAT 549/12	Bishnupada Mondal & Ors. Vs. New India Assurance Co. Ltd. & Anr.

28.	FMAT 746/14	Jauni Oraw & Ors. Vs. New India Assurance Co. Ltd. & Anr.
29.	FMAT 526/17	Shikha Karmakar & Ors. Vs. New India Assurance Co. Ltd. & Anr.
30.	FMA 63/12	The New India Assurance Co. Ltd. & Anr. Vs. Kartick Purkait
31.	FMAT 1467/09	Saduri Bala Soren Vs. National Insurance Co. Ltd.
32.	FMAT 222/09	Rahamatur Nessa & Ors. Vs. National Insurance Co. Ltd.
33.	FMAT 1140/10	Fulmoni Mardi & Ors. Vs. National Insurance Co. Ltd.
34.	FMAT 686/09	Rubi Hansda Vs. National Insurance Co. Ltd.
35.	FMA 3565/15	Mita Rani Ghosh Vs. National Insurance Co. Ltd.
36.	FMA 142/16	Karunamoy Marjit Vs. National Insurance Co. Ltd.
37.	FMAT 999/17	Bajaj Allianz General Insurance Co. P. Ltd. Vs. Asha Minda & Ors.
38.	FMAT 52/13	The ICICI Lombard General Insurance Co. Ltd. Vs. Rekha Bewa & Ors.
39.	FMA 45/10	Mukti Mishra & Ors. Vs. New India Assurance Co. Ltd.
40.	FMA 647/08	Joynaba Bibi Vs. New India Assurance Co. Ltd.
41.	FMA 194/11	Benugopal Jhunhunwala Vs. New India Assurance Co. Ltd.
42.	FMAT 250/15	Marium Bibi Vs. New India Assurance Co. Ltd.
43.	FMAT 1305/10	Khitish Mondal Vs. New India Assurance Co. Ltd.
44.	FMA 891/09	Chandana Thunder Vs. New India Assurance Co. Ltd.
45.	FMA 471/09	Dipankar Roy Vs. New India Assurance Co. Ltd.
46.	FMA 336/13	Ramrati Devi Vs. New India Assurance Co. Ltd.
47.	FMAT 1478/13	Sudhir Das Vs. New India Assurance Co. Ltd.
48.	FMAT 658/10	Nizzamuddin Vs. New India Assurance Co. Ltd.
49.	FMA 2674/15	Suman Sasmol Vs. National Insurance Co. Ltd.
50.	FMAT 767/09	Samar Basak Vs. New India Assurance Insurance Co. Ltd.
51.	FMAT 854/17	National Insurance Co. Ltd. Vs. Arati Mondal
52.	FMAT 805/14	Rabina Khatun @Rubina Khatun & Ors. Vs. Cholamandalam Gen Ins Co. & Anr
53.	FMA 2222/16	Nur Nehar Bibi Vs. The New India Assurance Co. Ltd.
54.	FMA 1905/14	Anjali Mondal & Anr. Vs. The New India Assurance Co. Ltd.
55.	FMAT 1162/16	Lovely Das Biswas & Ors. Vs. United India Insurance Co. Ltd.
56.	FMAT 366/16	Amita Biswas Vs. United India Insurance Co. Ltd.
57.	FMAT 1163/16	Sahida Begum & anr. Vs. United India Insurance Co. Ltd.
58.	FMAT 1600/12	Anita Ray & Anr. Vs. National Insurance Co. Ltd.
59.	FMAT 1823/09	Fulmala Halder & Anr. Vs. National Insurance Co. Ltd.

NATIONAL LOK ADALAT

9th day of September, 2017

BENCH NO. - IV
COURT ROOM NO.- 35

CENTENARY BUILDING, HIGH COURT, CALCUTTA

SL NO.	CASE NO.	NAME OF THE PARTIES
1.	WP 16951 (w)/06	Rabindra Shaw Vs. CESC Limited & Ors.
2.	WP 17118 (w)/06	Marie D'souza Vs. CESC Limited & Ors.
3.	WP 18118 (w)/12	Biresk Kansal Vs. CESC Limited & Ors.
4.	WP 20404 (w)/06	Anwarul Hassan & Ors. Vs. CESC Limited & Ors.
5.	WP 20405 (w)/06	Md. Amanullah Vs. CESC Limited & Ors.
6.	WP 20408 (w)/06	Rohit Utpal Vs. CESC Limited & Ors.
7.	WP 20409 (w)/06	Sk. Samiullah Vs. CESC Limited & Ors.
8.	WP 20896 (w)/06	M/s. Extrusions Vs. CESC Limited & Ors.
9.	WP 20961 (w)/06	Md. Aftab Khan Vs. CESC Limited & Ors.
10.	WP 20963 (w)/06	Subhankar Chakraborty Vs. CESC Limited & Ors.
11.	WP 21788 (w)/07	Ashok Kumar Manna Vs. CESC Limited & Ors.
12.	WP 5026 (w)/08	Amit Vijay Vs. CESC Limited & Ors.
13.	WP 7585 (w)/08	Khalquzzaman Vs. CESC Limited & Ors.
14.	WP 7943 (w)/08	Md. Hanif Vs. CESC Limited & Ors.
15.	WP 18033 (w)/08	Sk. Ali Zan Vs. CESC Limited & Ors.
16.	WP16036 (w)/04	M/s. Jay Glass & Chemicals P. Ltd. Vs. WBSEB
17.	WP 20194(w)/04	M/s. Panchawati Holiday Resort Ltd. Anr. Vs. WBSEB
18.	WP 20605 (w)/04	Bansi Cold Storage P. Ltd. Vs. State of West Bengal
19.	WP 20555 (w)/04	Calcutta Mumbai Truck Terminal Ltd. & Anr. Vs. WBSEB
20.	WP 16177 (w)/09	Dihibatpur Cold Storage P. Ltd. & Anr. Vs. WBSEDCL & Ors.
21.	WP 11091 (w)/10	M/s. Vishnu Ice Manufacturing Co. & Anr. Vs. State of W.B & Ors.
22.	WP 13589 (w)/09	Monorama Dey Vs. CESC Ltd. & Ors.
23.	WP 32266 (w)/13	Pradip Kumar Neogi & Anr. Vs. State & Ors.
24.	WP 17876 (w)/09	Vinod Kumar Marothi Vs. WBSEDCL & Ors.
25.	WP 15296 (w)/09	Bhabani Ispat Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.
26.	W.P. 28797(w)/14	Mofijuddin Halder Vs. WBSEDCL & Ors.

27.	W.P. 15305(w)/07	Abdul Hamid Vs. WBSEDCL & Ors.
28.	W.P. 3206(w)/14	Deb Kumar Das Vs. State of West Bengal & ors.
29.	W.P. 4526(w)/14	Subimal Debnath Vs. WBSEDCL & Ors.
30.	W.P. 11953(w)/14	Gourhari Jana Vs. WBSEDCL & Ors.
31.	W.P. 34173(w)/07	Swapan Kr. Maity Vs. State of West Bengal & Ors.
32.	W.P. 34172(w)/07	Ashok Kr. Maity Vs. State of West Bengal & Ors.
33.	W.P. 31225(w)/14	Rakha Hari Banerjee Vs. WBSEDCL & Ors.
34.	W.P. 30986(w)/14	Md. Baker Vs. WBSEDCL & Ors.
35.	W.P. 30919(w)/14	Swarup Kr. Datta Vs. State of West Bengal & Ors.
36.	W.P. 4725(w)/14	Laltu Mondal Vs. State of West Bengal & Ors.
37.	W.P. 3659(w)/14	Gautam Mondal Vs. State of West Bengal & Ors.
38.	W.P. 3428(w)/14	Tapan Pal Vs. WBSEDCL & Ors.
39.	W.P. 2731(w)/07	Swarupananda Bahubalindra Vs. State of West Bengal & Ors.
40.	W.P. 2972(w)/14	Abdul Wahud @Wahud Vs. State of West Bengal & Ors.
41.	W.P. 16263(w)/10	Gouri Chatterjee(G Chowdhury) Vs. State of West Bengal & Ors.
42.	W.P. 14945(w)/09	Neelam Roller Flour Mills (P) Ltd. & Anr. Vs. Chief Insp. of Factories, WB
43.	W.P. 10667(w)/09	Satyajit Dey Vs. State of West Bengal & Ors.
44.	W.P. 18082(w)/07	City Cement Pvt. Ltd. & Anr. Vs. State of West Bengal & Ors.
45.	W.P. 14751(w)/07	Darjeeling Dooars Plantations Tea Ltd. Vs. WBSEB, Siliguri & Ors.
46.	W.P. 2785(w)/08	Sri Parimal Ghosh Vs. State of West Bengal & Ors.
47.	W.P. 10762(w)/09	Sita Ram Shah Vs. WBSEDCL & Ors.
48.	W.P. 17547(w)/07	Radharani Rice Mill Vs. WBSEB
49.	W.P. 20476(w)/08	Chameli Das & Ors. Vs. State of West Bengal & Ors.
50.	W.P. 15886(w)/06	Jupiter Rubber (P) Ltd. & Anr. Vs. State of West Bengal & Ors.
51.	W.P. 15967(w)/03	M/s. Shree Ram Rice Mill & Anr. Vs. WBSEB
52.	W.P. 18278(w)/06	Cooch Behar Roller Flour Mills Ltd. & Anr. Vs. WBSEB
53.	W.P. 4725(w)/14	Laltu Mondal Vs. State of West Bengal & Ors.